

had succeeded in the control of 'population' and 'leprosy' for which he was given the award of one lakh rupees; and

(b) if not, what is the justification for the award particularly when his claims have been questioned and disputed by the Bombay group of scientists :

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI) : (a) The All India Institute of Medical Sciences has reported that it cannot be stated that Professor G.P. Talwar, Professor of Biochemistry, has succeeded in developing the anti-leprosy vaccine and anti-pregnancy vaccine as it takes several years of laboratory and field research for indicating the lead and subsequent clinical evaluation. The work is still in progress. The award of Rs. 1 lakh was given to him for his basic work on "Mechanism of action of Hormones in Reproductive Immunology and Immunology of Leprosy."

(b) As already stated in reply to Unstarred Question No. 9039 on the 28th April 1983, his work has not been disputed or adversely commented upon in any scientific journal either within or outside the country. It is not possible to state the reasons for justifying the award as the same was given by a private Charitable Trust.

**Demand Of Productivity Linked Bonus
By Workers' Union, Government
Medical Store Depot, Madras**

3969. SHRI K.B.S. MANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Government Medical Store Depot workers' Union, Madras has demanded the payment of interimpayment of productivity linked bonus, to the employees of Government Medical Store Depot, Madras, like Railways and P.&T.;

(b) if so, what action has been taken by the Department and when interim payment will be made to them;

(c) how long it will be taken to finalise the main issue of payment of productivity linked bonus to Madras Depot Workers; and

(d) on what basis the productivity linked bonus is being worked out ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI) : (a) to (d) Yes. The matter is under active consideration of the government of India.

Conversion Of Gondia-Jabalpur Line

3970. SHRI MADHAVRAO SCINDIA : Will the Minister of RAILWAYS be pleased to state :

(a) what action has so far been taken for the conversion of Gondia-Jabalpur narrow gauge line into broad gauge;

(b) what is the estimated cost of the project; and

(c) by what time it is likely to be completed ?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI) : (a) to (c) The survey completed in 1980 revealed that the proposed conversion was not financially viable; hence it was dropped. The Project was estimated to cost Rs. 60.30 crores at the then price level.

Sate Lodges For Gatemen

3971. SHRI E.K. IMBICHIBAVA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Gate Lodges are to be provided to each Gateman;

(b) What are the minimum facilities to be provided at the Gate Lodges :

(c) whether such Gate Lodges are to be treated as service buildings or residential quarters;

(d) whether rent is being recovered from Gateman for occupation of such Gate Lodges; and

(e) if so, what is the rate of rent to be recovered for occupation of such Gate Lodges ?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI) : (a) and (b) A duty bunk is the minimum facility to be provided at the level crossings to serve as shelter, look out posts and stores for essential equipment. Attempt is made to provide gate lodges for each gateman for use as residence. subject to availability of funds.

(c) where separate duty bunks have been provided, the gate lodges are treated as residential quarters.

(d) Rent is recovered only if gate lodges are utilized exclusively for residential purposes, i. e. where separate duty bunks are provided.

(e) Rent varies from Railway to Railway depending upon the pooled rent on that Railway for standard Type I or substandard quarter as the case may be.

S.C. And S.T. Reservation In Aligarh Muslim University

3972. SHRIMATI SANYOGITA RANE : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that reservation of 20 per cent seats is made in the Aligarh Muslim University for Scheduled Castes and Scheduled Tribes candidates for undergraduate and post-graduate courses including professional courses ;

(b) whether A.M.U. had set up a special cell for implementation of the Central Government orders on reservation of seats for Scheduled Castes and Scheduled Tribes candidates ; and

(c) the details in this regard ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (c) 5% seats are reserved for SCIST students out of 20% seats reserved for certain categories of candidates to be admitted by the Vice Chancellor at his own discretion from amongst eligible candidates.

The University has offered to set up a Special Cell. However, as this University has so far not agreed to adhere to the U.G.C. guidelines about reservations for Scheduled Castes, Scheduled Tribes, U.G.C. has not so far agreed to provide assistance to the University.

Admission In Delhi Colleges

3973. SHRI B.V. DESAI : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that college admissions in the Capital have created a great discontentment among the students community as the students who had obtained very high marks were alone allowed admission in the colleges;

(b) if so, what was the percentage of marks on which the admission has been provided and what are the other steps Union Government propose to take to issue a directive to colleges to provide admission to those who want to pursue the education; and

(c) to what extent admission has been provided to all students ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) The facilities available in the University of Delhi can almost fully meet the demand for higher education from students who qualify in the Senior Secondary School Certificate Examination from Delhi. It is however true that all students cannot get admission to colleges and courses of their choice.

(b) As against 35,266 students who secured 40% or more marks in the